

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 25.04.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/802/2024, IA (IBC)/803/2024, IA(IBC)124/2022, IA(IBC)142/2022 and IA(IBC)144/2022 in CP(IB) No.504/10/HDB/2018
NAME OF THE COMPANY	Handum Industries Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

ORDER

IA (IBC)/802/2024

Present: Ld. Counsel Mr. K. Purna Chandra Rao for the Applicant.

This is an application filed by the Liquidator to take on record the 12th Progress Report. The 12th progress report is taken on record. Accordingly, this application is allowed and disposed of.

IA (IBC)/803/2024

Present: Ld. Counsel Mr. K. Purna Chandra Rao for the Applicant.

This application has been moved for extension of liquidation period of one year w.e.f., 29.04.2024 to 28.04.2025. Keeping in view the submissions made in the application, the liquidation period is extended by 6 months w.e.f., 29.04.2024. Accordingly, this application is allowed and disposed of.

IA(IBC)124/2022

Present: Ld. Counsel Mr. K. Purna Chandra Rao for the Applicant.

Ld. Counsel Mr. Ravichandran for the Respondent.

Pleadings stand completed. For hearing, **matter is adjourned to 07.06.2024 along with IA(IBC)142/2022 and IA(IBC)144/2022.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)